

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 39

Dated Guwahati, the 5th August, 2015

In supersession of all earlier orders, the following Committees are reconstituted as shown below:

Sl. No.	Name of the Committee	Names of Hon'ble Judges	Secretary
1.	Information and Communication Technology Committee	1. Hon'ble the Chief Justice 2. Hon'ble Mr. Justice Hrishikesh Roy 3. Hon'ble Mr. Justice Ujjal Bhuyan 4. Hon'ble Mr. Justice Manojit Bhuyan 5. Hon'ble Mr. Justice Suman Shyam	Registrar (IT) To be assisted by Jt. Registrar (PM & P)
2.	Committee for dealing with all matters relating to Officers and Staff of the High Court. The Committee to deal with following matters: a) Promotion & ACP of Officers and Staff. b) All matters relating to ACRs of Officers and staff. c) Staff Welfare.	1. Hon'ble Mr. Justice T. Vaiphei 2. Hon'ble Mr. Justice B.K. Sharma 3. Hon'ble Mr. Justice Hrishikesh Roy	Registrar (Admn.) To be assisted by Jt. Registrar (Admn.-I)
3.	Committee for Recruitment of Judicial Officers including the promotion of Judicial Officers of all the States.	1. Hon'ble the Chief Justice 2. Hon'ble Mr. Justice T. Vaiphei 3. Hon'ble Mr. Justice B.K. Sharma 4. Hon'ble Mr. Justice Hrishikesh Roy	Registrar (Vigilance) -cum-I/C. Recruitment Cell
4.	Committee for Centralized Recruitment for Officers & staff of Subordinate Judiciary and all Benches of the High Court.	1. Hon'ble the Chief Justice 2. Hon'ble Mr. Justice T. Vaiphei 3. Hon'ble Mr. Justice Hrishikesh Roy	Joint Registrar (Recruitment) To be assisted by Dy. Registrar (Bench)

5.	Public Interest Litigation Committee.	1. Hon'ble Mr. Justice P. K. Saikia 2. Hon'ble Mr. Justice Manojit Bhuyan 3. Hon'ble Mr. Justice Suman Shyam	Registrar (Judicial)
6.	Financial Affairs & Budget Committee including matters relating implementation of 13th Finance Commission's recommendations and centrally sponsored schemes.	1. Hon'ble the Chief Justice 2. Hon'ble Mr. Justice Hrishikesh Roy 3. Hon'ble Mr. Justice C.R. Sarma 4. Hon'ble Mr. Justice Ujjal Bhuyan	Registrar (Admn.) To be assisted by JR (PM&P) & DR (Finance)
7.	Mediation Monitoring Committee.	1. Hon'ble Mr. Justice Hrishikesh Roy 2. Hon'ble Mr. Justice Manojit Bhuyan 3. Hon'ble Mr. Justice Suman Shyam	Registrar (Admn.)
8.	Committee to monitor implementation of Action Plan for disposal of cases in Subordinate Courts, etc.	1. Hon'ble the Chief Justice 2. Hon'ble Mr. Justice Hrishikesh Roy 3. Hon'ble Mr. Justice P. K. Saikia 4. Hon'ble Mr. Justice Manojit Bhuyan 5. Hon'ble Mr. Justice Suman Shyam	Registrar (Judicial)
9.	Committee to consider the matters relating to transfer of employees of the Subordinate Judiciary.	1. Hon'ble Mr. Justice Hrishikesh Roy 2. Hon'ble Mr. Justice A.K. Goswami 2. Hon'ble Mr. Justice Manojit Bhuyan	Registrar (Vigilance)

N.B. Hon'ble the Chief Justice will be the Chairman of all Committees.

By Order,

Sd/- H.K. Sarma,

REGISTRAR GENERAL

Memo No. HC. III - 23/2013/ 1713-78 / G, Dated 5th August, 2015
Copy to:-

- 1) The Registrar (Admn. / Judicial / Vigilance), Gauhati High Court, Guwahati.
- 2) The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl.
- 3) The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 4) The Joint Registrar (_____), Gauhati High Court, Guwahati.

contd.....

- 5) The Joint Registrar, Gauhati High Court, Itanagar Bench, Naharlagun.
- 6) The Deputy Registrar (_____), Gauhati High Court, Guwahati.
- 7) The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
- 8) The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
- 9) The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
- 10) The System Analyst, Gauhati High Court, Guwahati. *He is requested to upload this Notification in the website of Gauhati High Court.*
- 11) The Admn. Officer (J) (_____), Gauhati High Court, Guwahati.
- 12) The P.S. to Hon'ble Mr./Dr.(Mrs.)/Mrs. Justice _____
Gauhati High Court, Guwahati.
- 13) The Court Manager, Gauhati High Court, Guwahati
- 14) The Court Master, Court No. _____, Gauhati High Court, Guwahati.
- 15) The Court Officer, No.1, Gauhati High Court, Guwahati
- 16) The C.A. to the Registrar General, Gauhati High Court, Guwahati.


REGISTRAR GENERAL

11/12/15